

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that due to non-availability of Hon'ble the Chief Justice during 1st half on 28th November, 2022 and casual absence of Hon'ble Mr. Justice Vinod Chatterji Koul & Hon'ble Mr. Justice Javed Iqbal Wani on the aforesaid date in the Srinagar Wing of the Hon'ble High Court, Hon'ble the Chief Justice has been pleased to modify the Roster dated 28.11.2022 as under:-

1. That the DB-I comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sanjay Dhar will now hold the Court during the 2nd half on 28th of November, 2022.
2. That the cases (including supplementary) listed before SB-IV of Hon'ble Mr. Justice Javed Iqbal Wani, will now be taken up for hearing by SB-II of Hon'ble Mr. Justice Sanjay Dhar during 1st half on 28-11-2022.
3. That the cases (including supplementary) listed before SB-I of Hon'ble Mr. Justice Vinod Chatterji Koul, will now be taken up for hearing by SB-III of Hon'ble Mr. Justice Puneet Gupta on 28-11-2022.

By order.

Sd/-
Registrar Judicial.

Dated:-
28.11.2022.

Copy to :-

1. Secretary/Bench Secretary to Hon'ble the Chief Justice, for information.
2. Secretary/Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, for information. They are requested to make the staff and concerned files available to the transferee Court.
3. Secretary/Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar, for information.
4. Secretary/Bench Secretary to Hon'ble Mr. Justice Puneet Gupta, for information.
5. Secretary/Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, for information. They are requested to make the staff and concerned files available to the transferee Court.
6. I/C NIC for uploading the notice on official website and further follow up action.
7. I/C Development team for necessary compliance.
8. Notice boards.
9. Office file.

Registrar Judicial.